

## Annexure-1

Name of the corporate debtor: SKS Textile Limited ; Date of commencement of liquidation: 05.01.2024; List of stakeholders as on: 05.03.2024

## List of secured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks , if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee					
1	DBS Bank India Limited	12-02-2024	36,49,92,293	31,94,00,474	Working capital and emergency credit line Term loan. Secured.		Yes	As per Claim Form D dated 02.02.24					4,55,91,819	Since no supporting documents are submitted, amount as admitted during CIRP is provisionally admitted. The Claim is subject to further verification.
2	Standard Chartered Bank		32,68,76,486	32,68,76,486	Secured Loan		Yes						-	Claim has not been received during liquidation process till 05.03.2024. Claim admitted during CIRP period is provisionally admitted. The Claim is subject to further verification.
			<b>69,18,68,779</b>	<b>64,62,76,960</b>									<b>4,55,91,819</b>	